NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 316/2017 in C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

Name of the Company:

Iberchem S.A & Anr.

V/s.

Yatin C Davda & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Siddharth Sinha

Advocate

Applicants

Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. None present for Respondents in IA 316/2017.

Suo moto matter reopened.

For further hearing, list the matter 26.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of January, 2018.